Name of the corporate debtor: Tushar Realhome LLP Date of commencement of CIRP 27/02/2023 List of creditors as on: 14/03/2023 Annexure-1

List of Secured Financial Creditors belonging to any Class of Creditors

(Amount in Rs.)

Ŋ	4	ß	2	-		No.
				Ni		SI. Name No. of Credi tor
				Ni		Details rece Date of receipt
				Zi:		Sl. Name Details of claim No. of received Credi Date Amount tor of claimed
				NI.		Details of claim received Date Amount Amount of claimed of claim receipt admitted
				Nil		Nature of claim
				NI	interest	Details adm Amount covered by security
				N.	ee	of claim itted Amount covered by guarant
				Nil		Whether related party?
				NI		% of voting share in CoC
				Z.		Amount of contingent claim
	And the late of the continue o			Nil		T t
			A THE RESIDENCE AND A SECOND PROPERTY OF THE PARTY OF THE	Ni		Amount of claim not admitted
	And the second section is a second se			ZII		Amount Remark of claim s, if any under verifica- tion
				2	1	Remarks, if any

Babu Lal Gurjar Interim Resolution Professional

Tushar Realhome LLP

AFA No: AA3/13260/02/271123/300779 valid up to 27/11/2023 Regn. No. IBBI/IPA-003/IP-N00297/2020-2021/13260

M: 9649123481

Babu Lal Gurjar Insolvency Professional IBBI/IPA-003/IP-N00297/2020-2021/13260